

**HIGH COURT OF JHARKHAND, RANCHI**  
**NOTIFICATION**  
**THE 11<sup>th</sup> September, 2019**

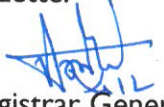
**No. 168 A** : The services of the Officers named in Column No.2 of the table given below are recalled from the State Government and on their repatriation to the parent department, they are transferred and posted as Principal District & Sessions Judges of the Districts, as mentioned in Column No.3 of the table:-

Sl.No.	Name of the Officers with designation and present place of posting	New place of posting as
1	2	3
01.	Mr. Bipin Bihari, Chairman, Appellate Tribunal, RRDA, Ranchi	Principal District & Sessions Judge, Koderma
02.	Mr. Satya Prakash Sinha, Principal Judge, Family Court, Jamshedpur	Principal District & Sessions Judge, Godda
03.	Mr. Deepak Nath Tiwari, Principal Judge, Family Court, Sahebganj	Principal District & Sessions Judge, Giridih
04.	Mr. Swarn Shanker Prasad, Judicial Commissioner-cum-Special Judge, CBI (AHD Scam), Ranchi [consequent upon promotion to the rank of PDJ]	Principal District & Sessions Judge, Ramgarh

By order of the Court  
**Sd/- Ambuj Nath**  
Registrar General

**Memo. No.** 3323 /Apptt. **Dated Ranchi, the 11<sup>th</sup> September, 2019**

Copy forwarded to the Central Project Co-ordinator I/c, e-Courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for publishing it in e-Gazette.

  
11.9.19  
Registrar General